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IN THE HIGH COURT OF DELHI AT NEW DELHI RFA 194/2024, CM APPL. 16792/2024, CM APPL. 35320/2024 M/S GINNI LAND BASE & ANR.Appellants Through: Mr. Anirudh Sharma, Adv. versus SANJAY J. CHHEDARespondent Through: Ms. Ranjan Doshi, Advocate 21 RFA 196/2024, CM APPL. 16819/2024, CM APPL. 35321/2024 +M/S SANJAY OM PRAKASH INFRATECH & ANR.Appellants Mr. Anirudh Sharma, Adv. Through: versus SANJAY J. CHHEDARespondent Through: Ms. Ranjan Doshi, Advocate 22 RFA 197/2024, CM APPL. 16822/2024, CM APPL. 35322/2024 **NISHA DEVI**Appellant Through: Mr. Anirudh Sharma, Adv. versus SANJAY J CHHEDARespondent Ms. Ranjan Doshi, Advocate Through:

CORAM: HON'BLE MS. JUSTICE TARA VITASTA GANJU





ORDER 18.09.2024

- 1. It is already past 5:00 pm. No time left.
- 2. List on 17.03.2025.

TARA VITASTA GANJU, J

SEPTEMBER 18, 2024/tp

Click here to check corrigendum, if any